

have reported encouragement from authorities;

(b) if so, the reasons therefore; and

(c) the steps being taken to give encouragement to national parks and sanctuaries.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) No, Sir,

(b) Does not arise.

(c) National Parks and Sanctuaries are established by the State Governments. The State Governments are assisted in the management of national parks and sanctuaries through Centrally sponsored schemes for development of these areas and through provision of education, training and research inputs.

Inclusion of Maratha Ditch Canal in Ganga Action Plan

3109. SHRI AJIT KUMAR PANJA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to include Maratha Ditch Canal of Calcutta in Ganga Action Plan; and

(b) If so, when?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The portion of the Maratha Ditch Canal through which water is still flowing is a part of the Belaghata and Circular Canal. Two schemes have been sanctioned under the Ganga Action Plan for interception and

diversion of waste water going into this canal. Work on these schemes is in progress and is likely to be completed in the current financial year.

Cleaning of polluted stretches of Ganga

3110. SHRI ANADI CHARAN DAS:
SHRI R.L.P. VERMA:
SHRI BHAJAMAN BEHERA:

Will the PRIME MINISTER be pleased to state:

(a) whether under the Ganga Action Programme the cleaning of the polluted stretches of Ganga include diversion, sewer cleaning and renovation of pumping stations and the work is being implemented with foreign collaboration;

(b) if so, the foreign exchange component of the programme, particulars of the foreign agency; and

(c) the action taken/proposed to be taken to implement the programme using indigenous technology available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) to (c). The large majority of the schemes under the Ganga Action Plan are being implemented utilizing funds provided by the Central Government & using indigenous technology available in the country. Pollution abatement schemes at Kanpur and Mirzapur are being financed by the Royal Government of Netherlands and technical assistance in this respect is also being provided by Dutch experts. Technical assistance is also provided by the Overseas Development Administration of the United Kingdom in the areas of water quality mod-

elling, monitoring and some aspects of sewerage and sewage treatment plants. World Bank credit is available for the implementation of sewage treatment plants at Allahabad, Kanpur and Hardwar and for purchase of some equipment. The foreign exchange component in the programme is restricted to the import of some essential equipment such as in a few of the sewage treatment plants and pumping stations. The foreign exchange component on the implementation of the programme is likely to be less than 5% of the sanctioned cost of the project. Indigenous technology available to us is more cost-effective, efficient, suited to local conditions and needs and is not available locally.

projects of Punjab pending clearance

3111. SHRI KAMAL CHAUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether some projects of Punjab are pending with the Planning Commission for clearance;

(b) if so, the details thereof and the reasons for not clearing these Projects so far; and

(c) the time by which these projects are likely to be cleared?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) and (c). Following projects are pending with Planning Commission for clearance. (I) Punjab Irrigation Project Phase II—Lining of water courses.

(II) Rehabilitation and improvement of canal regulation structures in canal system of Punjab and

(III) Upper Bari Doab Canal (U.B.D.C.)

Stage—III Hydro Electric Project.

The Projects at serial No. (I) and (II) are under examination and the final decision about clearance of these projects is likely to be taken while finalising the Eighth Plan for the State. For the project at serial No. (III) mode of funding is yet to be indicated by the State Government.

Pregnancy test kit

3112. SHRI NARSINGRAO SURYA-WANSHI: Will the PRIME MINISTER be pleased to state:

(a) whether the scientists of the National Institute of Immunology, New Delhi have developed pregnancy detection kit; if so, the details thereof;

(b) whether Government propose to commercially produce and market this kit; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. National Institute of Immunology, New Delhi, has developed two different test kits for the early detection of pregnancy—(1) Latex Agglutination Inhibition Slide Test and (2) Immuno Dot Assay for the detection of HCG in urine. The second test is more sensitive than the previous Latex Agglutination Test.

(b) The Government has already taken steps to commercialise the technology.

(c) Does not arise.